OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI. TIS HAZARI COURTS

ORDER

The Voluntary Retirement of Ms. Rajni Rawat W/o Sh. M.S. Rawat, (E.C. No. 12481/21168224) Sr. Judicial Assistant of this office is hereby accepted on her request and she stands relieved from her official duties w.e.f. 16.08.2022 (A/N).

(GIRISH KATHPALIA)

Principal District & Sessions Judge (HQs)

Delhi 🗸

No. 57979 — 029 Admn. II/PF/Ret./2022

Delhi, Dated the

Copy forwarded for information and necessary action to:

- Office of the Principal District & Sessions Judge, North, West, New Delhi, South, South-East, East, North-East, North-West, South-West, Shahdara, Rouse Avenue Delhi/New Delhi.
- 2 The Drawing and Disbursing Officer, Accounts Branch, Central District, THC, Delhi.
- 3 The Accounts Officer/Assistant Accounts Officer, Accounts Branch, Central District, THC, Delhi with the direction to inform the Housing Department in case the official is in possession of government accommodation.
- 4 The Leave Sanctioning Authority, Central District, THC, Delhi.
- 5 The Sr. A.O.(Judicial)/A.O. (Judicial), Vigilance & Litigation Branch, District Central, Tis Hazari Courts, Delhi.
- 6 Dealing Assistants- ACRs, Seniority & Promotion-JJA & JA(Admn-II), Transfer & Posting (Admn-II)/ District Central, Tis Hazari Courts, Delhi.
- 7 Pay Bill Clerk and Service Book Clerk, Central District, THC, Delhi for further necessary action.
- The Web-Site Committee, Tis Hazari Courts, Delhi.
- 9 The Dealing Official, Server Room, Room No. 207, Tis Hazari Courts, Delhi.
- 10 Hindi Section, Room No. 232, Tis Hazari Courts, Delhi.
- 11 Dealing Assistant Layers Seat, THC, Delhi.
- 12 Promotion Cell, THC, Delhi.
- 13 Pension Cell, Central District, THC, Delhi.
- 14 Ms. Rajni Rawat W/o Sh. M.S. Rawat, Sr. Judicial Assistant/Reader in the court of Sh. Mayank Aggarwal, Ld. MM-09, Central District, THC, Delhi.

(BALBIR SINGH SHALAR)

A.O. (JUDICIAL) (ADMN-II)

O/ o PRINCIPAL DISTRICT & SESSIONS JUDGES

(HQs): DELHI